

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 16.03.2023

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	30782/2023	16.03.2023	WP (C) - 14207/2001	D. NAYAK	GENERAL		Order Dtd. 2002-04-30 Petition, Annexure,			(Seat No-)
2	30783/2023	16.03.2023	WPC (OA) - 2340/2015	C SAHU	GENERAL		Order Dtd. 2023-02-13			(Seat No-)
3	30784/2023	16.03.2023	RPFAM-159/2016	R K BARIK	C.O.		Order Dtd. 2023-03-15			(Seat No-)
4	30785/2023	16.03.2023	TRPCRL-48/2014	R.K.BARIK	GENERAL		Order Dtd. 2017-01-25		CRIMINAL MISC	(Seat No-14)
5	30786/2023	16.03.2023	WP (C) - 7319/2023	SUBASH CH PANI	C.O.		Order Dtd. 2023-03-15			(Seat No-14)
6	30787/2023	16.03.2023	BLAPL-5410/2022	N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-03-14			(Seat No-14)
7	30788/2023	16.03.2023	ABLAPL-1955/2023	A.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-03		BAIL-1 (CRIMINAL MISC-1)	(Seat No-5)
8	30789/2023	16.03.2023	WP (C) - 7317/2023	SUBASH CH PANI	C.O.	COURT NO. 20	Order Dtd. 2023-03-15			(Seat No-5)
9	30790/2023	16.03.2023	WP (C) - 6237/2023	MADAN DAS	C.O.	COURT NO. 20	Order Dtd. 2023-03-15			(Seat No-5)
10	30791/2023	16.03.2023	BLAPL-10027/2022	G. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-5)

11	30792/2023	16.03.2023	BLAPL-940/2023	SIDHARTHA DAS	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-5)
12	30793/2023	16.03.2023	WP (C) - 6253/2023	M K PANI	C.O.	COURT NO. 20	Order Dtd. 2023-03-14			(Seat No-5)
13	30794/2023	16.03.2023	CONTC-7323/2021	A K NAYAK	GENERAL		Order Dtd. 2023-01-20			(Seat No-5)
14	30795/2023	16.03.2023	BLAPL-940/2023	SURENDRA DAS	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-5)
15	30796/2023	16.03.2023	WP (C) - 6783/2023	M NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-03-15			(Seat No-5)
16	30797/2023	16.03.2023	BLAPL-2196/2023	J. PARDHAN	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-5)
17	30798/2023	16.03.2023	ABLAPL-2268/2023	GOURA HARIJAN	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-5)
18	30799/2023	16.03.2023	BLAPL-12466/2022	M.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2023-03-15			(Seat No-5)
19	30800/2023	16.03.2023	WP (C) - 6960/2023	D NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-03-15			(Seat No-5)
20	30801/2023	16.03.2023	BLAPL-2199/2023	PRADIPTA BEURA	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-5)
21	30802/2023	16.03.2023	BLAPL-507/2023	R.K.MALLIK	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-5)
22	30803/2023	16.03.2023	WP (C) - 6689/2023	A K PANDA	C.O.	COURT NO. 20	Order Dtd. 2023-03-14			(Seat No-5)
23	30804/2023	16.03.2023	WP (C) - 1608/2013	NIRANJAN ROUT	C.O.	COURT NO. 20	Order Dtd. 2014-02-24		WRIT BRANCH-6	(Seat No-5)

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24	30805/2023	16.03.2023	WP (C) - 5970/2023	P K MOHANTY	GENERAL		Order Dtd. 2023-02-24			(Seat No-16)
25	30806/2023	16.03.2023	ABLAPL-1771/2023	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-02-27			(Seat No-16)
26	30807/2023	16.03.2023	WP (C) - 4650/2023	R K MALLICK	C.O.	COURT NO. 20	Order Dtd. 2023-03-14		WRIT BRANCH-2	(Seat No-9)
27	30808/2023	16.03.2023	WP (C) - 21107/2022	RAJENDRA PRASAD MOHAPATRA	GENERAL		Order Dtd. 2023-02-01			(Seat No-9)
28	30809/2023	16.03.2023	BLAPL-801/2021	R MOHARANA	GENERAL		Order Dtd. 2021-08-23			(Seat No-9)
29	30810/2023	16.03.2023	WP (C) - 7372/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-03-15			(Seat No-9)
30	30811/2023	16.03.2023	BLAPL-8767/2021	S MOHARANA	GENERAL		Order Dtd. 2021-11-29			(Seat No-9)
31	30812/2023	16.03.2023	BLAPL-12036/2022	R MOHARANA	GENERAL		Entire Order			(Seat No-9)
32	30813/2023	16.03.2023	BLAPL-1869/2021	R MOHARANA	GENERAL		Order Dtd. 2021-04-05			(Seat No-9)
33	30814/2023	16.03.2023	WP (C) - 7374/2023	SITANSU MOHAN SINGH	C.O.		Order Dtd. 2023-03-15			(Seat No-9)
34	30815/2023	16.03.2023	BLAPL-3629/2021	R MOHARANA	GENERAL		Order Dtd. 2021-08-06			(Seat No-9)
35	30816/2023	16.03.2023	WP (C) - 7375/2023	SITANSU MOHAN SINGH	C.O.		Order Dtd. 2023-03-15			(Seat No-9)

36	30817/2023	16.03.2023	BLAPL-2948/2021	R MOHARANA	GENERAL		Order Dtd. 2021-08-23			(Seat No-9)
37	30818/2023	16.03.2023	BLAPL-3150/2021	R MOHARANA	GENERAL		Order Dtd. 2021-05-17			(Seat No-9)
38	30819/2023	16.03.2023	BLAPL-910/2023	R.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-9)
39	30820/2023	16.03.2023	BLAPL-918/2023	JAYADEBA BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-9)
40	30821/2023	16.03.2023	BLAPL-923/2023	A.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-9)
41	30822/2023	16.03.2023	CMP-733/2015	M R BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-03-15			(Seat No-9)
42	30823/2023	16.03.2023	BLAPL-924/2023	R.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-9)
43	30824/2023	16.03.2023	CMP-1210/2022	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2023-03-15			(Seat No-9)
44	30825/2023	16.03.2023	BLAPL-929/2023	B.B.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-9)
45	30826/2023	16.03.2023	CMP-237/2023	P K JENA	C.O.	COURT NO. 20	Order Dtd. 2023-03-15			(Seat No-9)
46	30827/2023	16.03.2023	BLAPL-931/2023	P.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-9)
47	30828/2023	16.03.2023	CMP-734/2015	A K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-15			(Seat No-9)
48	30829/2023	16.03.2023	BLAPL-933/2023	S.R.PATTANAIK	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-9)

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49	30830/2023	16.03.2023	BLAPL-945/2023	A.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-9)
50	30831/2023	16.03.2023	CMP-167/2023	B K MISHRA	C.O.	COURT NO. 20	Order Dtd. 2023-03-14			(Seat No-9)
51	30832/2023	16.03.2023	BLAPL-950/2023	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-9)
52	30833/2023	16.03.2023	CMP-185/2023	L SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-03-14			(Seat No-9)
53	30834/2023	16.03.2023	BLAPL-1161/2023	P.CH. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-9)
54	30835/2023	16.03.2023	CMP-532/2020	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2023-03-14			(Seat No-9)
55	30836/2023	16.03.2023	BLAPL-1227/2023	A.K.PANDA	C.O.	COURT NO. 17	Order Dtd. 2023-03-14	BL-10825/22		(Seat No-9)
56	30837/2023	16.03.2023	CMP-278/2017	R K MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2023-03-13			(Seat No-9)
57	30838/2023	16.03.2023	WP (C) - 30691/2022	S. MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-14		WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
58	30839/2023	16.03.2023	BLAPL-1325/2023	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-102)
59	30840/2023	16.03.2023	BLAPL-2197/2023	M. NAIK	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-102)
60	30841/2023	16.03.2023	WP (C) - 2226/2022	D. RAY	C.O.	COURT NO. 9	Order Dtd. 2023-03-13			(Seat No-102)

61	30842/2023	16.03.2023	BLAPL-9157/2022	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-102)
62	30843/2023	16.03.2023	WP (C) - 6614/2023	RAJAKISHORE SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10		WRIT BRANCH-1	(Seat No-2)
63	30844/2023	16.03.2023	BLAPL-11686/2022	PRADEEP KUMAR DAS	C.O.	COURT NO. 5	Order Dtd. 2023-03-14			(Seat No-2)
64	30845/2023	16.03.2023	WP (C) - 6171/2023	A T NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15		WRIT BRANCH-3	(Seat No-28)
65	30846/2023	16.03.2023	WP (C) - 7335/2023	N. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-28)
66	30847/2023	16.03.2023	BLAPL-12657/2022	A.PATTANAIK	C.O.	COURT NO. 5	Order Dtd. 2023-03-14			(Seat No-28)
67	30848/2023	16.03.2023	RSA-190/2018	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2022-10-20			(Seat No-28)
68	30849/2023	16.03.2023	WP (C) - 7145/2023	MANOJ KUMAR PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-28)
69	30850/2023	16.03.2023	BLAPL-12657/2022	I. PANDA	C.O.	COURT NO. 5	Order Dtd. 2023-03-14			(Seat No-28)
70	30851/2023	16.03.2023	WP (C) - 3452/2023	M.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-14			(Seat No-28)
71	30852/2023	16.03.2023	WP (C) - 6212/2023	A P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-13			(Seat No-28)
72	30853/2023	16.03.2023	WP (C) - 6933/2023	ADHIKARI C R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-28)
73	30854/2023	16.03.2023	WP (C) - 7293/2023	P K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-28)

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74	30855/2023	16.03.2023	WP (C) - 7160/2023	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-28)
75	30856/2023	16.03.2023	BLAPL-12991/2022	A.PATTANAIK	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-28)
76	30857/2023	16.03.2023	WP (C) - 7076/2023	RANJAN KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-28)
77	30858/2023	16.03.2023	WP (C) - 7252/2023	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-28)
78	30859/2023	16.03.2023	BLAPL-502/2023	I. PANDA	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-28)
79	30860/2023	16.03.2023	WP (C) - 7251/2023	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-28)
80	30861/2023	16.03.2023	BLAPL-495/2023	S.P. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-28)
81	30862/2023	16.03.2023	WP (C) - 7434/2023	RANJAN KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15		WRIT BRANCH-1	(Seat No-3)
82	30863/2023	16.03.2023	BLAPL-495/2023	A.K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-3)
83	30864/2023	16.03.2023	BLAPL-495/2023	BHABANI PRASAD PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-3)
84	30865/2023	16.03.2023	WA-42/2016	D K BISOI	GENERAL		Order Dtd. 2022-10-10			(Seat No-3)
85	30866/2023	16.03.2023	BLAPL-479/2023	R.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-3)

86	30867/2023	16.03.2023	WP (C) - 7161/2023	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-3)
87	30868/2023	16.03.2023	BLAPL-470/2023	P.R. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-3)
88	30869/2023	16.03.2023	WP (C) - 7102/2023	DINESH KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-3)
89	30870/2023	16.03.2023	BLAPL-63/2023	M.K. PANI	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-3)
90	30871/2023	16.03.2023	WP (C) - 6220/2023	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-3)
91	30872/2023	16.03.2023	WA-242/2016	P K JENA	GENERAL		Order Dtd. 2022-10-11			(Seat No-3)
92	30873/2023	16.03.2023	BLAPL-63/2023	A.KALASH	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Seat No-3)
93	30874/2023	16.03.2023	WP (C) - 6626/2023	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15		WRIT BRANCH-1	(Seat No-2)
94	30875/2023	16.03.2023	WA-241/2016	P K JENA	GENERAL		Order Dtd. 2022-09-29			(Seat No-2)
95	30876/2023	16.03.2023	ABLAPL-10276/2022	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-2)
96	30877/2023	16.03.2023	WP (C) - 7603/2023	S K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15		WRIT BRANCH-5	(Seat No-21)
97	30878/2023	16.03.2023	ABLAPL-12281/2022	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-14			(Seat No-21)
98	30879/2023	16.03.2023	WP (C) - 7356/2023	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15		WRIT BRANCH-8	(Seat No-21)



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99	30880/2023	16.03.2023	ABLAPL-1554/2022	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-39)
100	30881/2023	16.03.2023	WP (C) - 7351/2023	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15		WRIT BRANCH-8	(Seat No-39)
101	30882/2023	16.03.2023	ABLAPL-1600/2022	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-39)
102	30883/2023	16.03.2023	WP (C) - 7162/2023	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15		WRIT BRANCH-6	(Seat No-16)
103	30884/2023	16.03.2023	ABLAPL-7408/2022	C.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-16)
104	30885/2023	16.03.2023	WP (C) - 30602/2022	P.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15	WPC 4520/20	WRIT BRANCH-1	(Seat No-31)
105	30886/2023	16.03.2023	ABLAPL-11988/2022	M.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-31)
106	30887/2023	16.03.2023	WP (C) - 33585/2022	PRAVAT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-31)
107	30888/2023	16.03.2023	ABLAPL-11211/2022	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-31)
108	30889/2023	16.03.2023	WP (C) - 32791/2022	PRAVAT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-14			(Seat No-31)
109	30890/2023	16.03.2023	WP (C) - 31757/2021	S DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-14		WRIT BRANCH-1	(Seat No-3)
110	30891/2023	16.03.2023	ABLAPL-12525/2022	A.PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-3)

11 1	30892/20 23	16.03.202 3	WP (C) - 5897/201 1	ADHIKARI C R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-14			(Sea t No- 3)
11 2	30893/20 23	16.03.202 3	WP (C) - 5897/201 1	R K MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-14			(Sea t No- 3)
11 3	30894/20 23	16.03.202 3	ABLAPL- 9018/202 2	D. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Sea t No- 3)
11 4	30895/20 23	16.03.202 3	WP (C) - 5897/201 1	MR. P. C. CHH INCHANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-14			(Sea t No- 3)
11 5	30896/20 23	16.03.202 3	CRLA- 1126/202 2	M.K. PANI	C.O.	COURT NO. 5	Order Dtd. 2023-03-13	CRLA- 449/2 022,3 08/19 ,157/ 21		(Sea t No- 3)
11 6	30897/20 23	16.03.202 3	WP (C) - 5927/202 3	P K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-03-13		WRIT BRANCH-1	(Sea t No- 1)
11 7	30898/20 23	16.03.202 3	CRLREV- 547/2022	G. JAYASING H	C.O.	COURT NO. 11	Order Dtd. 2023-03-14			(Sea t No- 1)
11 8	30899/20 23	16.03.202 3	WP (C) - 24071/20 14	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-03-14	WPC 12447 /12		(Sea t No- 1)
11 9	30900/20 23	16.03.202 3	WP (C) - 1922/202 3	KAPILA CHARAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Sea t No- 1)
12 0	30901/20 23	16.03.202 3	WP (C) - 6999/202 3	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Sea t No- 1)
12 1	30902/20 23	16.03.202 3	CRLA- 854/2022	N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-03-14	LCR C	CRIMINAL APPEAL	(Sea t No- 7)
12 2	30903/20 23	16.03.202 3	WP (C) - 6998/202 3	DEBENDRA BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-03-15			(Sea t No- 7)

12 3	30904/20 23	16.03.202 3	CRLA- 237/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-14			(Sea t No- 7)
12 4	30905/20 23	16.03.202 3	BLAPL- 4291/202 2	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-14		BAIL- 2 (CRMINAL MISC-2)	(Sea t No- 12)
12 5	30906/20 23	16.03.202 3	WP (C) - 4862/202 3	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-20			(Sea t No- 12)
12 6	30907/20 23	16.03.202 3	WP (C) - 32622/20 22	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15		WRIT BRANCH-7	(Sea t No- 48)
12 7	30908/20 23	16.03.202 3	WP (C) - 32622/20 22	P.N.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15		WRIT BRANCH-7	(Sea t No- 48)
12 8	30909/20 23	16.03.202 3	WP (C) - 6996/202 3	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Sea t No- 48)
12 9	30910/20 23	16.03.202 3	WP (C) - 6995/202 3	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Sea t No- 48)
13 0	30911/20 23	16.03.202 3	ITA- 99/2022	B.K. DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-03-15		CIVIL REVISION	(Sea t No- 4)
13 1	30912/20 23	16.03.202 3	WP (C) - 31264/20 21	P.K.LENKA	C.O.	COURT NO. 3	Order Dtd. 2023-03-14			(Sea t No- 4)
13 2	30913/20 23	16.03.202 3	WP (C) - 6989/202 3	DEBENDRA BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Sea t No- 4)
13 3	30914/20 23	16.03.202 3	WP (C) - 20548/20 20	P.K.LENKA	C.O.	COURT NO. 22	Order Dtd. 2023-03-14		WRIT BRANCH-3	(Sea t No- 28)
13 4	30915/20 23	16.03.202 3	WP (C) - 6988/202 3	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Sea t No- 28)
13 5	30916/20 23	16.03.202 3	WP (C) - 6986/202 3	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Sea t

										No-28)
136	30917/2023	16.03.2023	WP (C) - 25049/2014	M/S. SADAY LAXMI PATNAIK	C.O.	COURT NO. 9	Order Dtd. 2023-03-15			(Seat No-28)
137	30918/2023	16.03.2023	WP (C) - 6985/2023	DEBENDRA BEHERA	C.O.	COURT NO. 9	Order Dtd. 2023-03-15			(Seat No-28)
138	30919/2023	16.03.2023	WP (C) - 16754/2015	J.P. KAR	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Seat No-28)
139	30920/2023	16.03.2023	WP (C) - 16754/2015	J.P. KAR	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Seat No-28)
140	30921/2023	16.03.2023	WP (C) - 6984/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Seat No-28)
141	30922/2023	16.03.2023	WP (C) - 6351/2012	PRADIPTA KISHORE MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2023-03-01			(Seat No-28)
142	30923/2023	16.03.2023	WP (C) - 6983/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Seat No-28)
143	30924/2023	16.03.2023	WP (C) - 1966/2023	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-13			(Seat No-28)
144	30925/2023	16.03.2023	WP (C) - 6981/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-28)
145	30926/2023	16.03.2023	WP (C) - 16752/2015	J.P. KAR	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Seat No-28)
146	30927/2023	16.03.2023	WP (C) - 6969/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Seat No-28)
147	30928/2023	16.03.2023	WP (C) - 16751/2015	J.P. KAR	C.O.	COURT NO. 9	Order Dtd. 2023-03-15			(Seat No-28)

148	30929/2023	16.03.2023	WP (C) - 6967/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No-28)
149	30930/2023	16.03.2023	WP (C) - 16747/2015	J.P. KAR	C.O.	COURT NO. 9	Order Dtd. 2023-03-15			(Seat No-28)
150	30931/2023	16.03.2023	WPC (OAC) - 3679/2012	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-14			(Seat No-28)
151	30932/2023	16.03.2023	WP (C) - 16748/2015	J.P.KAR	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Seat No-28)
152	30933/2023	16.03.2023	WP (C) - 16750/2015	J.P. KAR	C.O.	COURT NO. 9	Order Dtd. 2023-03-15			(Seat No-28)
153	30934/2023	16.03.2023	WPC (OAC) - 1080/2012	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-14			(Seat No-28)
154	30935/2023	16.03.2023	WP (C) - 4804/2023	BIKRAM. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-14			(Seat No-28)
155	30936/2023	16.03.2023	WP (C) - 481/2018	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No-28)
156	30937/2023	16.03.2023	WP (C) - 481/2018	A.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No-28)
157	30938/2023	16.03.2023	WP (C) - 481/2018	BIKRAM. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No-28)
158	30939/2023	16.03.2023	WPC (OAC) - 4129/2012	R C MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-14			(Seat No-28)
159	30940/2023	16.03.2023	WP (C) - 1948/2023	P.K.MISHRA	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Seat No-28)
160	30941/2023	16.03.2023	WP (C) - 1948/2023	A.K.BISWAL	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Seat No-28)

										No-28)
16 1	30942/20 23	16.03.202 3	WP (C) - 3371/202 3	AJAY KUMAR NANDY	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Sea t No- 28)
16 2	30943/20 23	16.03.202 3	WPC (OAC) - 225/2015	L D SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-14			(Sea t No- 28)
16 3	30944/20 23	16.03.202 3	CONTC- 5416/202 2	SRI AKSHYA KUMAR MISRA, SHIR SHA SUBHADARSH INI, JAGA BANDHU NAYAK	C.O.	COURT NO. 4	Order Dtd. 5000-01-01	RVWPE T- 194/2 2WPC- 31604 /21		(Sea t No- 28)
16 4	30945/20 23	16.03.202 3	TRP (C) - 53/2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 9	Order Dtd. 2023-03-15			(Sea t No- 28)
16 5	30946/20 23	16.03.202 3	TRP (C) - 94/2023	M R BARIK	C.O.	COURT NO. 9	Order Dtd. 2023-03-15			(Sea t No- 28)
16 6	30947/20 23	16.03.202 3	TRP (C) - 95/2023	R K BARIK	C.O.	COURT NO. 9	Order Dtd. 2023-03-15			(Sea t No- 28)
16 7	30948/20 23	16.03.202 3	TRP (C) - 79/2023	K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2023-03-15		M. J. C.	(Sea t No- 6)
16 8	30949/20 23	16.03.202 3	WPC (OAC) - 3665/201 2	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-14			(Sea t No- 6)
16 9	30950/20 23	16.03.202 3	WPC (OAC) - 3993/201 3	J.K.MISHRA (2)	C.O.	COURT NO. 1	Order Dtd. 2023-03-14			(Sea t No- 6)
17 0	30951/20 23	16.03.202 3	WP (C) - 6458/202 3	D. MISHRA	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Sea t No- 6)
17 1	30952/20 23	16.03.202 3	CONTC- 1965/202 2	T.K. DAS	C.O.	COURT NO. 4	Order Dtd. 5000-01-01	WPC- 9852/ 13	CONTEMPT	(Sea t No- 3)

17 2	30953/20 23	16.03.202 3	CONTC- 1965/202 2	D. MISHRA	C.O.	COURT NO. 4	Order Dtd. 2023-03-15		CONTEMPT	(Sea t No- 3)
17 3	30954/20 23	16.03.202 3	WPC (OAC) - 3687/201 1	P.CH. DAS	C.O.	COURT NO. 9	Order Dtd. 2023-03-14	WPC OAC 3687/ 11,39 99/11 ,3997 /11,3 998/1 1,369 0/11, 3688/ 11,36 86/11 ,4000 /11		(Sea t No- 3)
17 4	30955/20 23	16.03.202 3	WP (C) - 6643/202 3	MANORANJAN PADHI	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Sea t No- 3)
17 5	30956/20 23	16.03.202 3	WP (C) - 7524/202 3	G.C.JENA	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Sea t No- 3)
17 6	30957/20 23	16.03.202 3	WP (C) - 18589/20 22	T.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Sea t No- 3)
17 7	30958/20 23	16.03.202 3	WPC (OAC) - 3686/201 1	P CH DAS	C.O.	COURT NO. 9	Order Dtd. 2023-03-14	WPC OAC 3687/ 11,39 99/11 ,3997 /11,3 998/1 1,369 0/11, 3688/ 11,36 86/11 ,4000 /11		(Sea t No- 3)
17 8	30959/20 23	16.03.202 3	WP (C) - 5669/202 3	A.MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Sea t No- 3)
17 9	30960/20 23	16.03.202 3	WPC (OAC) -	P CH DAS	C.O.	COURT NO. 9	Order Dtd. 2023-03-14			(Sea t No- 3)

			3688/2011							No-3)
180	30961/2023	16.03.2023	WPC (OAC) - 3690/2011	P CH DAS	C.O.	COURT NO. 1	Order Dtd. 2023-03-14	WPC OAC 3687/11,3999/11,3998/11,3688/11,3686/11,4000/11		(Seat No-3)
181	30962/2023	16.03.2023	WP (C) - 6487/2023	S. DASH	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Seat No-3)
182	30963/2023	16.03.2023	WPC (OAC) - 3997/2011	P CH DAS	C.O.	COURT NO. 1	Order Dtd. 2023-03-14	WPC OAC 3687/11,3999/11,3998/11,3688/11,3686/11,4000/11		(Seat No-3)
183	30964/2023	16.03.2023	WP (C) - 6372/2023	S. DASH	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Seat No-3)
184	30965/2023	16.03.2023	WP (C) - 7253/2023	S. DASH	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Seat No-3)
185	30966/2023	16.03.2023	WPC (OAC) - 3998/2011	P CH DAS	C.O.	COURT NO. 1	Order Dtd. 2023-03-14	WPC OAC 3687/11,3999/11,3998/11,3688/11,3686/11,4000/11		(Seat No-3)



								3688/ 11,36 86/11 ,4000 /11		
18 6	30967/20 23	16.03.202 3	WPC (OAC) - 3999/201 1	P CH DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-14	WPC OAC 3687/ 11,39 99/11 ,3997 /11,3 998/1 1,369 0/11, 3688/ 11,36 86/11 ,4000 /11		(Sea t No- 3)
18 7	30968/20 23	16.03.202 3	WP (C) - 6512/202 3	P.K.MALLI K	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Sea t No- 3)
18 8	30969/20 23	16.03.202 3	WPC (OAC) - 4000/201 1	P CH DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-14	WPC OAC 3687/ 11,39 99/11 ,3997 /11,3 998/1 1,369 0/11, 3688/ 11,36 86/11 ,4000 /11		(Sea t No- 3)
18 9	30970/20 23	16.03.202 3	WP (C) - 4578/202 3	G.R PATRA	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Sea t No- 3)
19 0	30971/20 23	16.03.202 3	WPC (OA) - 2827/201 4	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2023-03-14			(Sea t No- 3)
19 1	30972/20 23	16.03.202 3	WPC (OA) - 322/2018	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-06	WPC OA 322/1 8,889 /18,8 90/18 ,891/		(Sea t No- 3)

								18,89 3/18, 337/1 8,334 /18,3 33/18 ,894/ 18,32 3/18, 892/1 8		
19 2	30973/20 23	16.03.202 3	WPC (OA) - 323/2018	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-06	WPC OA 322/1 8,889 /18,8 90/18 ,891/ 18,89 3/18, 337/1 8,334 /18,3 33/18 ,894/ 18,32 3/18, 892/1 8		(Sea t No- 3)
19 3	30974/20 23	16.03.202 3	WPC (OA) - 333/2018	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-06	WPC OA 322/1 8,889 /18,8 90/18 ,891/ 18,89 3/18, 337/1 8,334 /18,3 33/18 ,894/ 18,32 3/18, 892/1 8		(Sea t No- 3)
19 4	30975/20 23	16.03.202 3	WPC (OA) - 334/2018	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-06	WPC OA 322/1 8,889 /18,8 90/18 ,891/ 18,89 3/18, 337/1 8,334 /18,3 33/18 ,894/ 18,32 3/18, 892/1 8		(Sea t No- 3)

								3/18, 337/1 8,334 /18,3 33/18 ,894/ 18,32 3/18, 892/1 8		
19 5	30976/20 23	16.03.202 3	WPC (OA) - 337/2018	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-06	WPC OA 322/1 8,889 /18,8 90/18 ,891/ 18,89 3/18, 337/1 8,334 /18,3 33/18 ,894/ 18,32 3/18, 892/1 8		(Sea t No- 3)
19 6	30977/20 23	16.03.202 3	WPC (OA) - 893/2018	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-06	WPC OA 322/1 8,889 /18,8 90/18 ,891/ 18,89 3/18, 337/1 8,334 /18,3 33/18 ,894/ 18,32 3/18, 892/1 8		(Sea t No- 3)
19 7	30978/20 23	16.03.202 3	WPC (OA) - 894/2018	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-06			(Sea t No- 3)
19 8	30979/20 23	16.03.202 3	WPC (OA) - 889/2018	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-06	WPC OA 322/1 8,889 /18,8		(Sea t No- 3)

								90/18 ,891/ 18,89 3/18, 337/1 8,334 /18,3 33/18 ,894/ 18,32 3/18, 892/1 8		
19 9	30980/20 23	16.03.202 3	WPC (OA) - 890/2018	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-06	WPC OA 322/1 8,889 /18,8 90/18 ,891/ 18,89 3/18, 337/1 8,334 /18,3 33/18 ,894/ 18,32 3/18, 892/1 8		(Sea t No- 3)
20 0	30981/20 23	16.03.202 3	WPC (OA) - 891/2018	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-06	WPC OA 322/1 8,889 /18,8 90/18 ,891/ 18,89 3/18, 337/1 8,334 /18,3 33/18 ,894/ 18,32 3/18, 892/1 8		(Sea t No- 3)
20 1	30982/20 23	16.03.202 3	WPC (OA) - 892/2018	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-06	WPC OA 322/1 8,889 /18,8 90/18		(Sea t No- 3)

									,891/ 18,89 3/18, 337/1 8,334 /18,3 33/18 ,894/ 18,32 3/18, 892/1 8	
20 2	30983/20 23	16.03.202 3	WP (C) - 6952/202 3	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-03-15		WRIT BRANCH (DIVISION BENCH-3)	(Sea t No- 119)
20 3	30984/20 23	16.03.202 3	WP (C) - 6954/202 3	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-03-15		WRIT BRANCH (DIVISION BENCH-3)	(Sea t No- 119)
20 4	30985/20 23	16.03.202 3	WP (C) - 6955/202 3	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-03-15		WRIT BRANCH (DIVISION BENCH-3)	(Sea t No- 119)
20 5	30986/20 23	16.03.202 3	WP (C) - 6956/202 3	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-03-15		WRIT BRANCH (DIVISION BENCH-3)	(Sea t No- 119)
20 6	30987/20 23	16.03.202 3	ITA- 103/2022	B.K. DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-03-15		CIVIL REVISION	(Sea t No- 4)
20 7	30988/20 23	16.03.202 3	ITA- 102/2022	B.K. DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-03-15		CIVIL REVISION	(Sea t No- 4)
20 8	30989/20 23	16.03.202 3	ITA- 101/2022	B.K. DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-03-15		CIVIL REVISION	(Sea t No- 4)
20 9	30990/20 23	16.03.202 3	ITA- 100/2022	B.K. DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-03-15		CIVIL REVISION	(Sea t No- 4)
21 0	30991/20 23	16.03.202 3	ABLAPL- 340/2023	K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Sea t No- 4)
21 1	30992/20 23	16.03.202 3	BLAPL- 4967/202 2	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-10			(Sea t No- 4)

21 2	30993/20 23	16.03.202 3	ABLAPL- 1559/202 3	K.N. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-15		BAIL- 2 (CRMINAL MISC-2)	(Sea t No- 8)
21 3	30994/20 23	16.03.202 3	ABLAPL- 2258/202 3	JAYAKRISHN A MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Sea t No- 8)
21 4	30995/20 23	16.03.202 3	ABLAPL- 2283/202 3	S. ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Sea t No- 8)
21 5	30996/20 23	16.03.202 3	ABLAPL- 1589/202 3	S. ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Sea t No- 8)
21 6	30997/20 23	16.03.202 3	ABLAPL- 2282/202 3	M.R.BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Sea t No- 8)
21 7	30998/20 23	16.03.202 3	ABLAPL- 2275/202 3	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Sea t No- 8)
21 8	30999/20 23	16.03.202 3	ABLAPL- 2273/202 3	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Sea t No- 8)
21 9	31000/20 23	16.03.202 3	ABLAPL- 2272/202 3	NIKUNJA KUMAR ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Sea t No- 8)
22 0	31001/20 23	16.03.202 3	ABLAPL- 2270/202 3	M.K. PANI	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Sea t No- 8)
22 1	31002/20 23	16.03.202 3	ABLAPL- 2269/202 3	A.K.MOHANT Y	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Sea t No- 8)
22 2	31003/20 23	16.03.202 3	ABLAPL- 2267/202 3	DURGA PRASANNA MISHRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Sea t No- 8)
22 3	31004/20 23	16.03.202 3	ABLAPL- 2263/202 3	A.K.MOHANT Y	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Sea t No- 8)
22 4	31005/20 23	16.03.202 3	WP (C) - 24234/20 22	PRIYAMBADA DAS	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Sea t

										No-8)
225	31006/2023	16.03.2023	ABLAPL-2262/2023	P.R.SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-8)
226	31007/2023	16.03.2023	ABLAPL-2260/2023	BIKRAM.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-8)
227	31008/2023	16.03.2023	ABLAPL-2256/2023	M.R.ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-8)
228	31009/2023	16.03.2023	ABLAPL-2255/2023	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-8)
229	31010/2023	16.03.2023	ABLAPL-2252/2023	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-8)
230	31011/2023	16.03.2023	ABLAPL-2243/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-8)
231	31012/2023	16.03.2023	ABLAPL-2237/2023	R.R.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-8)
232	31013/2023	16.03.2023	ABLAPL-2218/2023	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-14			(Seat No-8)
233	31014/2023	16.03.2023	WPC (OA) - 2340/2015	BIKRAM SAMAL	GENERAL		Order Dtd. 2023-02-13			(Seat No-8)
234	31015/2023	16.03.2023	ABLAPL-2194/2023	U.C.JENA	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-8)
235	31016/2023	16.03.2023	ABLAPL-1993/2023	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-8)
236	31017/2023	16.03.2023	BLAPL-9472/2022	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-03-15	BLAPL 231/22		(Seat No-8)

23 7	31018/20 23	16.03.202 3	WP (C) - 1729/202 0	B K DAS	C.O.	COURT NO. 20	Order Dtd. 2023-03-15		WRIT BRANCH-1	(Sea t No- 3)
23 8	31019/20 23	16.03.202 3	WP (C) - 17510/20 15	B. K. PATI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-03-15		WRIT BRANCH (DIVISION BENCH)	(Sea t No- 109)
23 9	31020/20 23	16.03.202 3	WP (C) - 7287/202 3	CHHABI RANA	C.O.	COURT NO. 22	Order Dtd. 2023-03-15		WRIT BRANCH-7	(Sea t No- 48)
24 0	31021/20 23	16.03.202 3	WP (C) - 16822/20 15	B. K. PATI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-03-15		WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 116)
24 1	31022/20 23	16.03.202 3	WP (C) - 7055/202 3	PRABHAT KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Sea t No- 116)
24 2	31023/20 23	16.03.202 3	WP (C) - 35902/20 21	B. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2023-03-14			(Sea t No- 116)
24 3	31024/20 23	16.03.202 3	WP (C) - 6879/202 3	G.SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Sea t No- 116)
24 4	31025/20 23	16.03.202 3	CMP- 301/2015	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Sea t No- 116)
24 5	31026/20 23	16.03.202 3	CMP- 301/2015	M/S.SANJEE V UDGATA	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Sea t No- 116)
24 6	31027/20 23	16.03.202 3	WP (C) - 6358/202 3	S K SAHU	C.O.	COURT NO. 22	Order Dtd. 2023-03-14			(Sea t No- 116)
24 7	31028/20 23	16.03.202 3	CRLMC- 3970/202 2	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-22			(Sea t No- 116)
24 8	31029/20 23	16.03.202 3	CRLMC- 3749/202 2	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-22			(Sea t No- 116)
24 9	31030/20 23	16.03.202 3	WP (C) - 6234/202 3	K K NATH	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Sea t



										No-116)
250	31031/2023	16.03.2023	ABLAPL-159/2019	BALARAM SINGH	GENERAL		Order Dtd. 2016-05-10		BAIL-1 (CRIMINAL MISC-1)	(Seat No-3)
251	31032/2023	16.03.2023	WP (C) - 6973/2023	A K JATI	C.O.	COURT NO. 22	Order Dtd. 2023-03-15		WRIT BRANCH-4	(Seat No-17)
252	31033/2023	16.03.2023	WP (C) - 6600/2023	S. CHOUDHURY	C.O.	COURT NO. 12	Order Dtd. 2023-03-14			(Seat No-17)
253	31034/2023	16.03.2023	WP (C) - 6871/2023	G.SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Seat No-17)
254	31035/2023	16.03.2023	WP (C) - 6867/2023	N.ROUT	C.O.	COURT NO. 22	Order Dtd. 2023-03-15		WRIT BRANCH-3	(Seat No-12)
255	31036/2023	16.03.2023	WP (C) - 6811/2023	M R BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Seat No-12)
256	31037/2023	16.03.2023	WP (C) - 41529/2021	SARAT DASH	C.O.	COURT NO. 22	Order Dtd. 2023-03-23		WRIT BRANCH-2	(Seat No-6)
257	31038/2023	16.03.2023	WP (C) - 6809/2023	M.R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Seat No-6)
258	31039/2023	16.03.2023	CRLMC-722/2023	H. K. PATRA	C.O.	COURT NO. 12	Order Dtd. 2023-03-14			(Seat No-6)
259	31040/2023	16.03.2023	CRLMC-505/2023	SUVENDU BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-03-14			(Seat No-6)
260	31041/2023	16.03.2023	WP (C) - 17716/2021	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Seat No-6)
261	31042/2023	16.03.2023	WP (C) - 6807/2023	M R BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Seat No-6)

26 2	31043/20 23	16.03.202 3	WP (C) - 17716/20 21	S. K. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Sea t No- 6)
26 3	31044/20 23	16.03.202 3	WP (C) - 17716/20 21	TRILOCHAN BAG	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Sea t No- 6)
26 4	31045/20 23	16.03.202 3	ABLAPL- 899/2023	DEBASISH SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Sea t No- 6)
26 5	31046/20 23	16.03.202 3	CMP- 1137/202 2	M.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023-03-13			(Sea t No- 6)
26 6	31047/20 23	16.03.202 3	RSA- 414/2016	M/S.SAROJ KU.DASH	C.O.	COURT NO. 23	Order Dtd. 2023-03-15		SECOND APPEAL	(Sea t No- 5)
26 7	31048/20 23	16.03.202 3	CMP- 1137/202 2	K.N. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-03-13			(Sea t No- 5)
26 8	31049/20 23	16.03.202 3	ABLAPL- 16466/20 22	M. R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-01-10			(Sea t No- 5)
26 9	31050/20 23	16.03.202 3	ABLAPL- 248/2023	I. PANDA	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Sea t No- 5)
27 0	31051/20 23	16.03.202 3	WP (C) - 6184/202 3	P.K. PATRI	C.O.	COURT NO. 20	Order Dtd. 2023-03-14			(Sea t No- 5)
27 1	31052/20 23	16.03.202 3	ABLAPL- 1547/202 3	R. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-04-10		BAIL- 2 (CRMINAL MISC-2)	(Sea t No- 8)
27 2	31053/20 23	16.03.202 3	WP (C) - 7056/202 3	J.P. KAR	C.O.	COURT NO. 20	Order Dtd. 2023-03-13			(Sea t No- 8)
27 3	31054/20 23	16.03.202 3	ABLAPL- 1575/202 3	J. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Sea t No- 8)
27 4	31055/20 23	16.03.202 3	WP (C) - 7508/201 0	N.MALLICK	C.O.	CH	Order Dtd. 2023-03-10			(Sea t

										No-8)
275	31056/2023	16.03.2023	WP (C) - 6772/2023	P K JENA	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Seat No-8)
276	31057/2023	16.03.2023	ABLAPL-1592/2023	S. K. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-15		BAIL-2 (CRMINAL MISC-2)	(Seat No-8)
277	31058/2023	16.03.2023	CRLMC-2131/2018	K.C.SWAIN	C.O.	COURT NO. 24	Order Dtd. 2023-03-15			(Seat No-8)
278	31059/2023	16.03.2023	WP (C) - 6571/2023	R K ROUT	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Seat No-8)
279	31060/2023	16.03.2023	ABLAPL-1700/2023	S. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-14			(Seat No-8)
280	31061/2023	16.03.2023	WP (C) - 6525/2023	S. PALAI	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Seat No-8)
281	31062/2023	16.03.2023	ABLAPL-539/2023	B.K. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-09			(Seat No-8)
282	31063/2023	16.03.2023	ABLAPL-1934/2023	R. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-8)
283	31064/2023	16.03.2023	ABLAPL-1337/2023	A.K. SETHI	C.O.	COURT NO. 2	Order Dtd. 2023-03-09			(Seat No-8)
284	31065/2023	16.03.2023	WP (C) - 6320/2023	L. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Seat No-8)
285	31066/2023	16.03.2023	ABLAPL-1497/2023	P.K. PAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-13			(Seat No-8)
286	31067/2023	16.03.2023	ABLAPL-1518/2023	P.K. PAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-13			(Seat No-8)

287	31068/2023	16.03.2023	WP (C) - 7572/2023	A K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-15			(Seat No-8)
288	31069/2023	16.03.2023	ABLAPL-2083/2023	J.P. KAR	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-8)
289	31070/2023	16.03.2023	WP (C) - 7568/2023	A.K.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Seat No-8)
290	31071/2023	16.03.2023	WP (C) - 6570/2023	P.K.MISHRA	C.O.	COURT NO. 12	Order Dtd. 2023-03-14			(Seat No-8)
291	31072/2023	16.03.2023	WP (C) - 7570/2023	A.K.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2023-03-15			(Seat No-8)
292	31073/2023	16.03.2023	WP (C) - 7404/2023	H.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Seat No-8)
293	31074/2023	16.03.2023	WP (C) - 4138/2023	LAMBODAR PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2023-03-14			(Seat No-8)
294	31075/2023	16.03.2023	ABLAPL-1062/2023	J. PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2023-03-15			(Seat No-8)
295	31076/2023	16.03.2023	WP (C) - 7404/2023	B.K. PARDHI	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Seat No-8)
296	31077/2023	16.03.2023	WP (C) - 6141/2023	J. PARDHAN	C.O.	COURT NO. 12	Order Dtd. 2023-03-14		WRIT BRANCH-3	(Seat No-28)
297	31078/2023	16.03.2023	WP (C) - 7291/2023	M R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Seat No-28)
298	31079/2023	16.03.2023	JCRLA-45/2016	H.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2023-03-14			(Seat No-28)
299	31080/2023	16.03.2023	CONTC-1601/2023	A.CH. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Seat No-28)

										No-28)
300	31081/2023	16.03.2023	WP (C) - 6264/2023	C.R KAR	C.O.	COURT NO. 12	Order Dtd. 2023-03-14			(Seat No-28)
301	31082/2023	16.03.2023	CONTC-1603/2023	A CH BEHERA	C.O.	COURT NO. 12	Order Dtd. 2023-03-15			(Seat No-28)
302	31083/2023	16.03.2023	WP (C) - 6351/2023	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2023-03-14			(Seat No-28)
303	31084/2023	16.03.2023	WP (C) - 770/2023	M.BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-03-14			(Seat No-28)
304	31085/2023	16.03.2023	CRLMC-71/2023	P.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2023-01-17			(Seat No-28)
305	31086/2023	16.03.2023	WP (C) - 770/2023	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2023-03-14			(Seat No-28)
306	31087/2023	16.03.2023	WP (C) - 16986/2015	R K MOHANTY	GENERAL		Order Dtd. 2015-10-09		WRIT BRANCH-10	(Seat No-55)
307	31088/2023	16.03.2023	CONTC-7912/2022	S.K. PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 5000-01-01	WPC-12399/19		(Seat No-55)
308	31089/2023	16.03.2023	WP (C) - 7460/2023	J P KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-55)
309	31090/2023	16.03.2023	WP (C) - 4885/2023	KALI PRASAD MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-03-14			(Seat No-55)
310	31091/2023	16.03.2023	WP (C) - 7458/2023	J P KAR	C.O.	COURT NO. 12	Order Dtd. 2023-03-15			(Seat No-55)
311	31092/2023	16.03.2023	WP (C) - 6646/2023	A. DAS	C.O.	COURT NO. 12	Order Dtd. 2023-03-14			(Seat No-55)

31 2	31093/20 23	16.03.202 3	WP (C) - 7456/202 3	J P KAR	C.O.	COURT NO. 12	Order Dtd. 2023-03-15			(Sea t No- 55)
31 3	31094/20 23	16.03.202 3	CRLMC- 3672/202 2	M K PANI	C.O.	COURT NO. 8	Order Dtd. 2023-03-15			(Sea t No- 55)
31 4	31095/20 23	16.03.202 3	WP (C) - 6636/202 3	P.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2023-03-14		WRIT BRANCH-1	(Sea t No- 2)
31 5	31096/20 23	16.03.202 3	BLAPL- 12361/20 22	D.K. SAHU	C.O.	COURT NO. 17	Order Dtd. 2023-03-14			(Sea t No- 2)
31 6	31097/20 23	16.03.202 3	WP (C) - 6635/202 3	P.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2023-03-14		WRIT BRANCH-1	(Sea t No- 2)
31 7	31098/20 23	16.03.202 3	CRLMC- 1219/202 3	D.K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2023-03-14			(Sea t No- 2)
31 8	31099/20 23	16.03.202 3	CRLMC- 1219/202 3	S C DAS	C.O.	COURT NO. 11	Order Dtd. 2023-03-14			(Sea t No- 2)
31 9	31100/20 23	16.03.202 3	WP (C) - 7142/202 3	A.K.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2023-03-14		WRIT BRANCH-6	(Sea t No- 16)
32 0	31101/20 23	16.03.202 3	WP (C) - 6920/201 4	P K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Sea t No- 16)
32 1	31102/20 23	16.03.202 3	WP (C) - 7140/202 3	A.K.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2023-03-14		WRIT BRANCH-6	(Sea t No- 16)
32 2	31103/20 23	16.03.202 3	WP (C) - 6221/202 3	RANJIT MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-03-14			(Sea t No- 16)
32 3	31104/20 23	16.03.202 3	WP (C) - 6920/201 4	K K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Sea t No- 16)
32 4	31105/20 23	16.03.202 3	WP (C) - 7794/202 3	P.R.SWAIN	C.O.	COURT NO. 12	Order Dtd. 2023-03-16		WRIT BRANCH-7	(Sea t

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325	31106/2023	16.03.2023	CRLMC-922/2023	B PANDA	C.O.	COURT NO. 8	Order Dtd. 2023-03-15	CRLMC 551/23	CRIMINAL MISC	(Seat No-6)
326	31107/2023	16.03.2023	WP (C) - 7798/2023	P.R.SWAIN	C.O.	COURT NO. 12	Order Dtd. 2023-03-16		WRIT BRANCH-7	(Seat No-15)
327	31108/2023	16.03.2023	WP (C) - 7800/2023	P.R.SWAIN	C.O.	COURT NO. 12	Order Dtd. 2023-03-16		WRIT BRANCH-7	(Seat No-15)
328	31109/2023	16.03.2023	CRLMC-551/2023	B PANDA	C.O.	COURT NO. 12	Order Dtd. 2023-03-15	CRLMC 922/23	CRIMINAL MISC	(Seat No-3)
329	31110/2023	16.03.2023	WP (C) - 6335/2023	R.K.SARANGI	C.O.	COURT NO. 12	Order Dtd. 2023-03-14			(Seat No-3)
330	31111/2023	16.03.2023	CRLMC-551/2023	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-03-15	CRLMC 922/23	CRIMINAL MISC	(Seat No-3)
331	31112/2023	16.03.2023	WP (C) - 6281/2023	S.MOHARANA	C.O.	COURT NO. 12	Order Dtd. 2023-03-14			(Seat No-3)
332	31113/2023	16.03.2023	WP (C) - 3908/2023	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-17			(Seat No-3)
333	31114/2023	16.03.2023	CRLMC-922/2023	A.MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2023-03-15	CRLMC 551/23	CRIMINAL MISC	(Seat No-6)
334	31115/2023	16.03.2023	WP (C) - 6493/2023	CHHABI RANA	C.O.	COURT NO. 12	Order Dtd. 2023-03-14			(Seat No-6)
335	31116/2023	16.03.2023	WP (C) - 3446/2019	B K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-14		WRIT BRANCH-2	(Seat No-9)
336	31117/2023	16.03.2023	WP (C) - 34272/2022	R.R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-14		WRIT BRANCH-2	(Seat No-9)

337	31118/2023	16.03.2023	WP (C) - 12131/2020	G.SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-14		WRIT BRANCH-6	(Seat No-16)
338	31119/2023	16.03.2023	ABLAPL-13147/2022	SANTOSH KUMAR BRAHMA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-16)
339	31120/2023	16.03.2023	LAA-37/2022	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 16	Order Dtd. 2023-03-15			(Seat No-16)
340	31121/2023	16.03.2023	ABLAPL-8789/2022	R.K.DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-14			(Seat No-16)
341	31122/2023	16.03.2023	CMAPL-5/2023	S. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2023-03-15			(Seat No-16)
342	31123/2023	16.03.2023	ABLAPL-12617/2022	P.BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-14			(Seat No-16)
343	31124/2023	16.03.2023	ABLAPL-16052/2022	P.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-14			(Seat No-16)
344	31125/2023	16.03.2023	BLAPL-9536/2022	B R MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-03-15	BLAPL 1473/22		(Seat No-16)
345	31126/2023	16.03.2023	ABLAPL-1669/2022	S.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2023-03-14			(Seat No-16)
346	31127/2023	16.03.2023	BLAPL-10675/2022	G. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-15	BLAPL 772/22,1894/22		(Seat No-16)
347	31128/2023	16.03.2023	ABLAPL-16284/2022	MOHENDRA DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-16)
348	31129/2023	16.03.2023	WP (C) - 23542/2010	TAPAN SWAIN	C.O.	COURT NO. 8	Order Dtd. 2023-03-14			(Seat No-16)
349	31130/2023	16.03.2023	ABLAPL-15369/2022	Y. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-16)



										No-16)
350	31131/2023	16.03.2023	ABLAPL-8809/2022	H.K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-16)
351	31132/2023	16.03.2023	WP (C) - 22184/2013	A KHAN	C.O.	COURT NO. 9	Order Dtd. 2023-03-06			(Seat No-16)
352	31133/2023	16.03.2023	ABLAPL-15624/2022	J. PARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-16)
353	31134/2023	16.03.2023	CONTC-1074/2023	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-14			(Seat No-16)
354	31135/2023	16.03.2023	WP (C) - 24860/2017	A K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-16)
355	31136/2023	16.03.2023	WP (C) - 24860/2017	A.KALASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-16)
356	31137/2023	16.03.2023	BLAPL-4422/2022	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	BL-3884/22	BAIL-1 (CRIMINAL MISC-1)	(Seat No-1)
357	31138/2023	16.03.2023	ABLAPL-15623/2022	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-1)
358	31139/2023	16.03.2023	WP (C) - 5436/2023	DAYANIDHI MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-09			(Seat No-1)
359	31140/2023	16.03.2023	WP (C) - 7045/2023	K SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-1)
360	31141/2023	16.03.2023	WP (C) - 7435/2023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-1)
361	31142/2023	16.03.2023	RVWPET-48/2023	A. PARIDA	GENERAL		Order Dtd. 9999-12-31Petition		CIVIL REVISION	(Seat No-1)

36 2	31143/20 23	16.03.202 3	CRLMC- 3005/202 2	S P PANDA	C.O.	COURT NO. 12	Order Dtd. 2023-03-15		CRIMINAL MISC	(Sea t No- 4)
36 3	31144/20 23	16.03.202 3	WP (C) - 3604/202 3	C. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Sea t No- 4)
36 4	31145/20 23	16.03.202 3	CRLMC- 464/2023	A K BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-03-15		CRIMINAL MISC	(Sea t No- 4)
36 5	31146/20 23	16.03.202 3	WP (C) - 14771/20 16	BINDU SAGAR SWAIN	GENER AL		Order Dtd. 2023-02- 27Petition ,Annexure,			(Sea t No- 4)
36 6	31147/20 23	16.03.202 3	WP (C) - 1294/202 3	J.R KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Sea t No- 4)
36 7	31148/20 23	16.03.202 3	WP (C) - 24769/20 21	S.B.UDGATA	C.O.	COURT NO. 9	Order Dtd. 2023-03-15		WRIT BRANCH (DIVISION BENCH)	(Sea t No- 114)
36 8	31149/20 23	16.03.202 3	WP (C) - 6813/202 3	DINESH KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Sea t No- 114)
36 9	31150/20 23	16.03.202 3	WP (C) - 11946/20 20	H.K. MOHANTA	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Sea t No- 114)
37 0	31151/20 23	16.03.202 3	WP (C) - 6848/202 3	R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Sea t No- 114)
37 1	31152/20 23	16.03.202 3	WP (C) - 9239/202 2	N C SINHA	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Sea t No- 114)
37 2	31153/20 23	16.03.202 3	WP (C) - 5845/202 2	P N NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Sea t No- 114)
37 3	31154/20 23	16.03.202 3	WP (C) - 6851/202 3	R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Sea t No- 114)
37 4	31155/20 23	16.03.202 3	WP (C) - 5845/202 2	M.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Sea t

										No-114)
375	31156/2023	16.03.2023	WP (C) - 6858/2023	MANORANJAN PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-114)
376	31157/2023	16.03.2023	WP (C) - 28977/2022	D D MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Seat No-114)
377	31158/2023	16.03.2023	WP (C) - 6908/2023	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-114)
378	31159/2023	16.03.2023	WP (C) - 4856/2022	J P KAR	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Seat No-114)
379	31160/2023	16.03.2023	WP (C) - 6901/2023	DILLIP SAMAL	C.O.	COURT NO. 3	Order Dtd. 2023-03-15		WRIT BRANCH-4	(Seat No-17)
380	31161/2023	16.03.2023	WP (C) - 4856/2022	D.K. DEHURY	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Seat No-17)
381	31162/2023	16.03.2023	WP (C) - 6913/2023	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-17)
382	31163/2023	16.03.2023	WP (C) - 6270/2023	P K MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-03-15		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
383	31164/2023	16.03.2023	WP (C) - 6721/2023	P.K.MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-112)
384	31165/2023	16.03.2023	WP (C) - 6723/2023	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15			(Seat No-112)
385	31166/2023	16.03.2023	WP (C) - 6176/2023	DINESH KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-13			(Seat No-112)
386	31167/2023	16.03.2023	WP (C) - 6047/2023	M.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-112)

387	31168/2023	16.03.2023	WP (C) - 6193/2023	S.K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-13		WRIT BRANCH-3	(Seat No-28)
388	31169/2023	16.03.2023	CRLMP-497/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Seat No-28)
389	31170/2023	16.03.2023	WP (C) - 4224/2016	K K NATH	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Seat No-28)
390	31171/2023	16.03.2023	CRLMP-496/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Seat No-28)
391	31172/2023	16.03.2023	WP (C) - 17436/2009	MANASI DAS	C.O.	COURT NO. 9	Order Dtd. 2023-03-15			(Seat No-28)
392	31173/2023	16.03.2023	WP (C) - 7453/2023	J P KAR	C.O.	COURT NO. 9	Order Dtd. 2023-03-15			(Seat No-28)
393	31174/2023	16.03.2023	CRLMP-489/2023	PRASANNA KUMAR DASH	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Seat No-28)
394	31175/2023	16.03.2023	WP (C) - 7426/2023	J P KAR	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Seat No-28)
395	31176/2023	16.03.2023	CRLMP-490/2023	N.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Seat No-28)
396	31177/2023	16.03.2023	WP (C) - 7420/2023	J P KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-28)
397	31178/2023	16.03.2023	CRLMP-495/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Seat No-28)
398	31179/2023	16.03.2023	CRLMP-487/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Seat No-28)
399	31180/2023	16.03.2023	WP (C) - 7455/2023	J P KAR	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Seat No-28)

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400	31181/2023	16.03.2023	CRLMP-486/2023	ATMAJIT MANMITH DAS	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Seat No-28)
401	31182/2023	16.03.2023	WP (C) - 7302/2023	T. BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-28)
402	31183/2023	16.03.2023	CRLMP-236/2023	B.K. SETHI	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Seat No-28)
403	31184/2023	16.03.2023	WP (C) - 7461/2023	J P KAR	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Seat No-28)
404	31185/2023	16.03.2023	CRLMP-2629/2022	H.K. DAS	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Seat No-28)
405	31186/2023	16.03.2023	CRLMP-467/2023	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2023-03-14			(Seat No-28)
406	31187/2023	16.03.2023	CONTC-8190/2022	R K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15	WPC 2680/21		(Seat No-28)
407	31188/2023	16.03.2023	CRLMP-491/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Seat No-28)
408	31189/2023	16.03.2023	CRLMP-494/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-03-15		WRIT BRANCH-6	(Seat No-26)
409	31190/2023	16.03.2023	CONTC-8137/2022	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15	WPC 26563/17		(Seat No-26)
410	31191/2023	16.03.2023	CRLMP-466/2023	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2023-03-14			(Seat No-26)
411	31192/2023	16.03.2023	CRLMP-504/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Seat No-26)

41 2	31193/20 23	16.03.202 3	WP (C) - 3379/201 4	P.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2023-03-14			(Sea t No- 26)
41 3	31194/20 23	16.03.202 3	CRLMP- 505/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Sea t No- 26)
41 4	31195/20 23	16.03.202 3	ABLAPL- 482/2023	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-14			(Sea t No- 26)
41 5	31196/20 23	16.03.202 3	WP (C) - 17983/20 18	R CH ROUT	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-03-14			(Sea t No- 26)
41 6	31197/20 23	16.03.202 3	CRLMP- 1950/202 2	H.K.MALLI K	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Sea t No- 26)
41 7	31198/20 23	16.03.202 3	WP (C) - 17983/20 18	H JENA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-03-14			(Sea t No- 26)
41 8	31199/20 23	16.03.202 3	CRLMP- 1950/202 2	R.K.DEHURY	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Sea t No- 26)
41 9	31200/20 23	16.03.202 3	WP (C) - 6958/202 2	S.CH. DAS	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Sea t No- 26)
42 0	31201/20 23	16.03.202 3	CRLA- 6/2023	A.K. ROUL	C.O.	COURT NO. 5	Order Dtd. 2023-03-14		CRIMINAL APPEAL	(Sea t No- 9)
42 1	31202/20 23	16.03.202 3	WA- 274/2022	MOTILAL MISHRA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-03-14		WRIT APPEAL	(Sea t No- 5)
42 2	31203/20 23	16.03.202 3	WP (C) - 6958/202 2	A.CR. DAS	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Sea t No- 5)
42 3	31204/20 23	16.03.202 3	WP (C) - 6958/202 2	BINAYAK PRASHAD MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Sea t No- 5)
42 4	31205/20 23	16.03.202 3	WP (C) - 6359/202 3	J PRADHAN	C.O.	CHIEF JUSTICE	Order Dtd. 2023-03-14			(Sea t)

						'S COURT				No-5)
42 5	31206/20 23	16.03.202 3	CRLMC- 961/2023	M K PANI	C.O.	COURT NO. 11	Order Dtd. 2023-03-14			(Sea t No- 5)
42 6	31207/20 23	16.03.202 3	CRLMC- 626/2023	P. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-03-14			(Sea t No- 5)
42 7	31208/20 23	16.03.202 3	BLAPL- 3968/202 2	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2023-03-15			(Sea t No- 5)
42 8	31209/20 23	16.03.202 3	WP (C) - 6957/202 2	A.CR. DAS	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Sea t No- 5)
42 9	31210/20 23	16.03.202 3	WP (C) - 6957/202 2	BINAYAK PRASHAD MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Sea t No- 5)
43 0	31211/20 23	16.03.202 3	WP (C) - 6957/202 2	P.K.LENKA	C.O.	COURT NO. 4	Order Dtd. 2023-03-15			(Sea t No- 5)
43 1	31212/20 23	16.03.202 3	RSA- 368/2015	P K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2023-03-15		SECOND APPEAL	(Sea t No- 1)
43 2	31213/20 23	16.03.202 3	BLAPL- 10252/20 21	M. DAS	C.O.	COURT NO. 6	Order Dtd. 5000-01-01	BL- 1944/ 21		(Sea t No- 1)
43 3	31214/20 23	16.03.202 3	WP (C) - 24301/20 11	P K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Sea t No- 1)
43 4	31215/20 23	16.03.202 3	WP (C) - 24302/20 11	P K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Sea t No- 1)
43 5	31216/20 23	16.03.202 3	WP (C) - 24303/20 11	P K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Sea t No- 1)
43 6	31217/20 23	16.03.202 3	WP (C) - 24304/20 11	P K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Sea t No- 1)

437	31218/2023	16.03.2023	WP (C) - 6798/2023	S DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-09			(Seat No-1)
438	31219/2023	16.03.2023	WP (C) - 24305/2011	P K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-1)
439	31220/2023	16.03.2023	WP (C) - 24306/2011	P K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-1)
440	31221/2023	16.03.2023	CRLA-245/2017	A PANDA	C.O.	COURT NO. 22	Order Dtd. 2023-03-15		CRIMINAL APPEAL	(Seat No-2)
441	31222/2023	16.03.2023	CRLA-725/2017	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15		CRIMINAL APPEAL	(Seat No-2)
442	31223/2023	16.03.2023	CRLA-825/2022	A SAHOO	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-03-15	CRLA 658/22		(Seat No-2)
443	31224/2023	16.03.2023	MACA-825/2019	P K LENKA	C.O.	DR (J)	Order Dtd. 2023-03-14			(Seat No-2)
444	31225/2023	16.03.2023	MACA-316/2010	S B DAS	C.O.	CH	Order Dtd. 2023-03-14			(Seat No-2)
445	31226/2023	16.03.2023	MACA-917/2019	P K LENKA	C.O.	COURT NO. 23	Order Dtd. 2023-03-14			(Seat No-2)
446	31227/2023	16.03.2023	MACA-917/2019	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-03-14			(Seat No-2)
447	31228/2023	16.03.2023	WP (C) - 7614/2021	R K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-2)
448	31229/2023	16.03.2023	MACA-620/2009	P K LENKA	C.O.	COURT NO. 20	Order Dtd. 2023-03-14			(Seat No-2)
449	31230/2023	16.03.2023	MACA-208/2010	M/S.B.N.SA MANTRAY	C.O.	COURT NO. 20	Order Dtd. 2023-03-14			(Seat No-2)



										No-2)
450	31231/2023	16.03.2023	MACA-208/2010	S R OJHA	C.O.	COURT NO. 20	Order Dtd. 2023-03-14			(Seat No-2)
451	31232/2023	16.03.2023	MACA-683/2022	M K PATI	C.O.	COURT NO. 23	Order Dtd. 2023-03-14			(Seat No-2)
452	31233/2023	16.03.2023	MACA-683/2022	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-03-14			(Seat No-2)
453	31234/2023	16.03.2023	FAO-314/2022	B K PATI	C.O.	COURT NO. 23	Order Dtd. 2023-03-14			(Seat No-2)
454	31235/2023	16.03.2023	FAO-314/2022	R K MAHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2023-03-14			(Seat No-2)
455	31236/2023	16.03.2023	FAO-409/2022	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03-14			(Seat No-2)
456	31237/2023	16.03.2023	FAO-409/2022	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03-14			(Seat No-2)
457	31238/2023	16.03.2023	FAO-522/2022	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03-14			(Seat No-2)
458	31239/2023	16.03.2023	FAO-522/2022	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-03-14			(Seat No-2)
459	31240/2023	16.03.2023	WPC (OAC) - 2346/2006	R K MALLICK	C.O.	COURT NO. 22	Order Dtd. 2023-03-02			(Seat No-2)
460	31241/2023	16.03.2023	WPC (OAC) - 4301/2015	H K DAS	C.O.	COURT NO. 6	Order Dtd. 2023-03-15			(Seat No-2)
461	31242/2023	16.03.2023	ABLAPL-14473/2021	P K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-03-15			(Seat No-2)

46 2	31243/20 23	16.03.202 3	ABLAPL- 3437/202 2	P.R. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2023-03-15			(Sea t No- 2)
46 3	31244/20 23	16.03.202 3	ABLAPL- 15437/20 21	SAKTI MOHAN BEHERA	C.O.	COURT NO. 7	Order Dtd. 2023-03-15			(Sea t No- 2)
46 4	31245/20 23	16.03.202 3	ABLAPL- 7407/202 2	U R DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-15	ABLAP L 7293/ 22		(Sea t No- 2)
46 5	31246/20 23	16.03.202 3	CRLREV- 101/2023	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 7	Order Dtd. 2023-03-15		CRIMINAL REVISION	(Sea t No- 3)
46 6	31247/20 23	16.03.202 3	WP (C) - 21668/20 10	Y DAS	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Sea t No- 3)
46 7	31248/20 23	16.03.202 3	CRLREV- 106/2023	K C SAHOO	C.O.	COURT NO. 7	Order Dtd. 2023-03-15		CRIMINAL REVISION	(Sea t No- 3)
46 8	31249/20 23	16.03.202 3	WP (C) - 29441/20 19	DEBARANJAN RAY	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Sea t No- 3)
46 9	31250/20 23	16.03.202 3	WPC (OAC) - 4177/201 3	S K BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-14			(Sea t No- 3)
47 0	31251/20 23	16.03.202 3	CONTC- 682/2023	P C MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-03-14	WPC 18150 /17	CONTEMPT	(Sea t No- 7)
47 1	31252/20 23	16.03.202 3	CONTC- 683/2023	P C MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-03-14	WPC 15222 /17	CONTEMPT	(Sea t No- 7)
47 2	31253/20 23	16.03.202 3	WP (C) - 7508/201 0	P.K. PRAHARAJ	GENER AL		Order Dtd. 2023-03-10			(Sea t No- 7)
47 3	31254/20 23	16.03.202 3	CONTC- 684/2023	P C MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-03-14		CONTEMPT	(Sea t No- 7)
47 4	31255/20 23	16.03.202 3	FA- 369/1981	J.P. KAR	GENER AL		Order Dtd. 1998-06-		FIRST APPEAL	(Sea t

							23Petition ,Annexure,			No-8)
47 5	31256/20 23	16.03.202 3	CONTC- 685/2023	P C MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-03-14		CONTEMPT	(Sea t No- 7)
47 6	31257/20 23	16.03.202 3	WP (C) - 6324/202 3	K. PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Sea t No- 7)
47 7	31258/20 23	16.03.202 3	CRLREV- 125/2011	DHURBA CHARAN HOTA	GENER AL		Order Dtd. 2011-03- 22Judgemen t Dtd. 2011-03- 22,		CRIMINAL REVISION	(Sea t No- 4)
47 8	31259/20 23	16.03.202 3	WP (C) - 6943/202 3	S BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-03-15			(Sea t No- 4)
47 9	31260/20 23	16.03.202 3	CRLREV- 599/2022	P.N.NAYAK	GENER AL		Order Dtd. 2023-02-16		CRIMINAL REVISION	(Sea t No- 1)
48 0	31261/20 23	16.03.202 3	CRLREV- 9/2022	R. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2023-03-15		CRIMINAL REVISION	(Sea t No- 4)
48 1	31262/20 23	16.03.202 3	WP (C) - 17358/20 20	D K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Sea t No- 4)
48 2	31263/20 23	16.03.202 3	ABLAPL- 1926/202 3	T.K.BARIK	GENER AL		Order Dtd. 2023-03-03			(Sea t No- 4)
48 3	31264/20 23	16.03.202 3	CRLA- 25/2014	S.P. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2023-03-14			(Sea t No- 4)
48 4	31265/20 23	16.03.202 3	CRLA- 25/2014	P K MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2023-03-14			(Sea t No- 4)
48 5	31266/20 23	16.03.202 3	BLAPL- 1894/202 3	J.K.KHANDA YATRAY	GENER AL		Order Dtd. 2023-03-09			(Sea t No- 4)
48 6	31267/20 23	16.03.202 3	WP (C) - 3891/202 3	A K SAA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15		WRIT BRANCH-7	(Sea t

										No-15)
487	31268/2023	16.03.2023	RSA-263/2005	T.K.BARIK	GENERAL		Order Dtd. 2016-04-07		SECOND APPEAL	(Seat No-4)
488	31269/2023	16.03.2023	WPC (OAC) - 1674/2016	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No-4)
489	31270/2023	16.03.2023	RSA-165/2007	S.MOHARANA	GENERAL		Entire Order		SECOND APPEAL	(Seat No-4)
490	31271/2023	16.03.2023	CRLA-642/2015	M/S.BIJAYA KUMAR BEHERA-1	GENERAL		Order Dtd. 2023-03-14		CRIMINAL APPEAL	(Seat No-5)
491	31272/2023	16.03.2023	CRLA-331/2016	S S BISWAL	C.O.	COURT NO. 22	Order Dtd. 2023-03-15	CRLA 308/16	CRIMINAL APPEAL	(Seat No-4)
492	31273/2023	16.03.2023	CRLMP-2043/2022	D.K.MALLICK	GENERAL		Order Dtd. 2023-01-27		WRIT BRANCH-6	(Seat No-35)
493	31274/2023	16.03.2023	CRLMC-3958/2022	R. BHUYAN	GENERAL		Entire Order		CRIMINAL MISC	(Seat No-2)
494	31275/2023	16.03.2023	MATA-61/2020	D.K.MALLICK	GENERAL		Order Dtd. 2021-10-07			(Seat No-2)
495	31276/2023	16.03.2023	WP (C) - 13432/2022	S.K.PANDA	GENERAL		Order Dtd. 2022-05-27			(Seat No-2)
496	31277/2023	16.03.2023	WP (C) - 7031/2022	G.SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No-2)
497	31278/2023	16.03.2023	WP (C) - 11776/2012	P.K.JENA	GENERAL		Order Dtd. 2023-02-03 Annexure			(Seat No-2)
498	31279/2023	16.03.2023	WP (C) - 4622/2022	B.K.PARDHI	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No-2)

499	31280/2023	16.03.2023	WP (C) - 5945/2023	R.B.MISHRA	GENERAL		Order Dtd. 2023-02-28			(Seat No-2)
500	31281/2023	16.03.2023	WP (C) - 4622/2022	G.SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No-2)
501	31282/2023	16.03.2023	WP (C) - 4457/2022	G.SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No-2)
502	31283/2023	16.03.2023	WP (C) - 8555/2014	K.K. NATH	GENERAL		Order Dtd. 2022-03-22			(Seat No-2)
503	31284/2023	16.03.2023	WP (C) - 1905/2006	S.BARIK	GENERAL		Order Dtd. 2006-12-18		WRIT BRANCH-1	(Seat No-31)
504	31285/2023	16.03.2023	WP (C) - 14980/2018	P.K.ROUTRAY	GENERAL		Order Dtd. 2022-07-11			(Seat No-31)
505	31286/2023	16.03.2023	WP (C) - 27575/2022	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-09			(Seat No-31)
506	31287/2023	16.03.2023	WP (C) - 27575/2022	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-09			(Seat No-31)
507	31288/2023	16.03.2023	WP (C) - 6829/2009	S.BARIK	GENERAL		Order Dtd. 2009-09-07		WRIT BRANCH-5	(Seat No-23)
508	31289/2023	16.03.2023	WP (C) - 37363/2021	S.K.BEHERA	GENERAL		Order Dtd. 2022-09-05			(Seat No-23)
509	31290/2023	16.03.2023	WP (C) - 18117/2010	S.K.BEHERA	GENERAL		Order Dtd. 2022-09-28			(Seat No-23)
510	31291/2023	16.03.2023	WP (C) - 16209/2020	MANAS PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-23)
511	31292/2023	16.03.2023	WP (C) - 13991/2019	B K MOHARANA	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Seat No-23)

										No-23)
512	31293/2023	16.03.2023	WP (C) - 5326/2016	S. CHOUDHURY	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Seat No-23)
513	31294/2023	16.03.2023	WP (C) - 41378/2021	PRADEEP KUMAR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-23)
514	31295/2023	16.03.2023	WP (C) - 3811/2016	B K DAS 1	C.O.	COURT NO. 9	Order Dtd. 2023-03-15			(Seat No-23)
515	31296/2023	16.03.2023	WP (C) - 7411/2023	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-23)
516	31297/2023	16.03.2023	WP (C) - 7411/2023	A K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-23)
517	31298/2023	16.03.2023	BLAPL-9472/2022	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2023-03-15			(Seat No-23)
518	31299/2023	16.03.2023	WP (C) - 14715/2019	R.M. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2023-03-15			(Seat No-23)
519	31300/2023	16.03.2023	WP (C) - 7322/2023	S K SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-23)
520	31301/2023	16.03.2023	WP (C) - 15100/2012	A. MEHER	GENERAL		Order Dtd. 2022-05-10			(Seat No-23)
521	31302/2023	16.03.2023	WP (C) - 16103/2018	D.N. SAHU	GENERAL		Order Dtd. 2023-02-24			(Seat No-23)
522	31303/2023	16.03.2023	WP (C) - 6017/2023	SUBAS SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15			(Seat No-23)
523	31304/2023	16.03.2023	WP (C) - 10032/2022	D.N. SAHU	GENERAL		Order Dtd. 2023-02-27			(Seat No-23)

524	31305/2023	16.03.2023	WP (C) - 24358/2022	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-15		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
525	31306/2023	16.03.2023	WP (C) - 17070/2009	P.K. PATRA	GENERAL		Order Dtd. 2022-12-13			(Seat No-110)
526	31307/2023	16.03.2023	WP (C) - 6043/2023	P K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
527	31308/2023	16.03.2023	WP (C) - 10840/2013	G.C.SWAIN	GENERAL		Order Dtd. 2023-01-02			(Seat No-110)
528	31309/2023	16.03.2023	WP (C) - 6894/2023	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15		WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
529	31310/2023	16.03.2023	WP (C) - 16157/2008	S.K. SAHOO	GENERAL		Judgement Dtd. 2023-01-20			(Seat No-118)
530	31311/2023	16.03.2023	WPC (OAC) - 2432/2015	S.S DAS	GENERAL		Order Dtd. 2022-01-19			(Seat No-118)
531	31312/2023	16.03.2023	WP (C) - 6897/2023	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15		WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
532	31313/2023	16.03.2023	WP (C) - 6898/2023	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15		WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
533	31314/2023	16.03.2023	WPC (OAC) - 1733/2016	B. MUDULI	GENERAL		Order Dtd. 2022-03-07			(Seat No-118)
534	31315/2023	16.03.2023	WPC (OAC) - 1733/2016	B. MUDULI	GENERAL		Order Dtd. 2022-03-07			(Seat No-118)
535	31316/2023	16.03.2023	CONTC-1049/2017	P K MISHRA	C.O.		Order Dtd. 2023-03-15	WPC 11846/17		(Seat No-118)
536	31317/2023	16.03.2023	WPC (OAC) - 907/2014	S. DAS	GENERAL		Order Dtd. 2022-04-07			(Seat No-118)

										No-118)
537	31318/2023	16.03.2023	WPC (OA) - 1566/2019	P. K. NAYAK	GENERAL		Order Dtd. 2022-12-21			(Seat No-118)
538	31319/2023	16.03.2023	CONTC-8158/2022	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15	WPC 10960/22		(Seat No-118)
539	31320/2023	16.03.2023	ABLAPL-394/2015	M. R. ROUSTRAY	GENERAL		Order Dtd. 2015-02-19		CRIMINAL MISC	(Seat No-9)
540	31321/2023	16.03.2023	CONTC-8132/2022	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-15	WPC 5214/13		(Seat No-9)
541	31322/2023	16.03.2023	ABLAPL-9297/2022	B. MUDULI	GENERAL		Order Dtd. 2022-08-05			(Seat No-9)
542	31323/2023	16.03.2023	OJC-1944/2000	B.K. PATI	GENERAL		Order Dtd. 2000-07-27		WRIT BRANCH-1	(Seat No-2)
543	31324/2023	16.03.2023	WP (C) - 10342/2019	MR. S. C. DASH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-03-14			(Seat No-2)
544	31325/2023	16.03.2023	OJC-6416/2002	B.K. PATI	GENERAL		Order Dtd. 2010-02-16		WRIT BRANCH-6	(Seat No-26)
545	31326/2023	16.03.2023	OJC-965/2000	B.K. PATI	GENERAL		Order Dtd. 2000-07-27		WRIT BRANCH-3	(Seat No-28)
546	31327/2023	16.03.2023	OJC-1430/1986	B. MUDULI	GENERAL		Order Dtd. 9999-12-31	Petition, Annexure,		(Seat No-28)
547	31328/2023	16.03.2023	WP (C) - 6028/2019	M/S. S. C. DASH	C.O.	COURT NO. 1	Order Dtd. 2023-03-15			(Seat No-28)
548	31329/2023	16.03.2023	WP (C) - 6402/2017	G C JENA	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Seat No-28)



549	31330/2023	16.03.2023	WP (C) - 6402/2017	S DAS	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Seat No-28)
550	31331/2023	16.03.2023	WP (C) - 21306/2016	S K BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-03-15			(Seat No-28)
551	31332/2023	16.03.2023	SA-7/1986	D. SETH	GENERAL		Order Dtd. 2009-06-22		SECOND APPEAL	(Seat No-3)
552	31333/2023	16.03.2023	WP (C) - 21306/2016	M/S.S.C.DA SH	C.O.		Order Dtd. 2023-03-15			(Seat No-3)
553	31334/2023	16.03.2023	WP (C) - 2531/2023	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-03-15		WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
554	31335/2023	16.03.2023	WP (C) - 32296/2022	BHUBAN MOHAN BHUYAN	C.O.	COURT NO. 1	Order Dtd. 2023-03-14			(Seat No-122)
555	31336/2023	16.03.2023	WP (C) - 32296/2022	M BARAL	C.O.	COURT NO. 1	Order Dtd. 2023-03-14			(Seat No-122)
556	31337/2023	16.03.2023	CRLMP-2091/2022	K.C.MAJHI	GENERAL		Order Dtd. 2022-11-17	Petition, Annexure,		(Seat No-122)
557	31338/2023	16.03.2023	WP (C) - 12419/2018	M/S.S.C.DA SH	C.O.	COURT NO. 8	Order Dtd. 2023-03-15			(Seat No-122)
558	31339/2023	16.03.2023	CMP-1143/2022	L.D.SAHOOA	GENERAL		Order Dtd. 2023-03-09			(Seat No-122)